

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-74-2020**

Jasjit Singh Dhami

... Petitioner

Versus

Gokul Kumar & Ors.

... Respondents

Shri R. Menezes, Advocate for the Petitioner.

Shri S. Kamat, Advocate for Respondents No.3 to 6.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 21st July 2020****P.C. :**

Issue fresh notice to the respondents no.1 & 2, returnable on 04.08.2020. Petitioner is permitted to take out private notice as well.

DAMA SESHADRI NAIDU, J.

NH